

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/785/2015

Date of order: 07.01.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

SMT. HIRAMONI MANDI & ANR.

VS.
B. S. N. L.

For the Applicant : Mr. A. Chakraborty, Counsel
Ms. P. Mondal, Counsel

For the Respondents : Mr. A. K. Gupta, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard both at length.

2. We noticed that on the earlier occasion Id. Counsel for applicant was granted liberty to file an MA to seek condonation of delay in preferring the OA.
3. Today, Id. Counsel for respondents points out that no application to that effect has been filed by the applicant.
4. Accordingly, the OA is dismissed on the ground of delay.



(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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